

B. RAJASEKHAR
REGISTRAR (IT-cum-CPC)
I/C REGISTRAR GENERAL



AMARAVATI
(Off) : 08632372613
(Telefax) : 08632372631

ROC No.192/SO/2020

Dated 02.05.2020

To

All Principal District & Sessions Judges and
Presiding Officers of the Tribunals (functioning under the
Control of the High Court) in the State of Andhra Pradesh;
Member Secretary, A.P. State Legal Services Authority,
Secretary, High Court Legal Services Committee and
Director, Mediation and Arbitration Centre, High Court Buildings
NELAPADU, AMARAVATI

Sir/Madam,

Sub: High Court of Andhra Pradesh – COVID-19 Pandemic – Orders of the Government
in G.O. Ms. No.33, dt.23.04.2020 with regard to contribution of one day's basic
pay of employees and pensioners of State Government towards Chief Minister's
Relief Fund for providing financial assistance to the poor people most affected by
the lockdown – Deduction – Instructions issued - Reg.

- Ref: 1. High Court's Circular Roc. No.192/SO/2020, dated 07.04.2020
2. High Court's Circular Roc. No.192/SO/2020, dated 13.04.2020
3. G.O. Ms. No.33, Finance (HR.V-TFR-AL-EWF) Department, dated 23.04.2020

Adverting to the subject and references cited, as directed, I am to inform you that on
considering third reference cited G.O., the High Court has taken a decision to adopt the same
and effect deduction of one day's basic pay of all District Judges, Senior and Junior Civil
Judges, and employees of the Subordinate Courts in the State of Andhra Pradesh; officers
and employees of the Tribunals functioning under the control of the High Court, A.P. State
Legal Services Authority, High Court Legal Services Committee and Mediation and Arbitration
Centre, A.P., and remit the same to the Chief Minister's Relief Fund, for relief of poor people
most affected by the lockdown, in terms of the said G.O. with regard to the date when the
deductions will be made.

Therefore, I am to request you to communicate this letter to all the Officers, Drawing
and Disbursing Officers and staff in Your Unit, for information and necessary action, and do
the needful in the matter.

Yours sincerely,

REGISTRAR (I.T-cum-C.P.C)
I/c. REGISTRAR GENERAL

PRL. DISTRICT COURT : WEST GODAVARI : ELURU: DATED:06.05.2020.

Communicated to all the Judicial Officers working in the Unit of West
Godavari, for information and for taking necessary action.

I-ADDL. DISTRICT JUDGE,
FAC/PRL. DISTRICT JUDGE,
W.G., ELURU.